



SEVENTH GOA LEGISLATIVE ASSEMBLY

(THIRD SESSION, 2017)

FIRST REPORT

(2017)

OF THE

BUSINESS ADVISORY COMMITTEE

(Presented to the House on the 18th July, 2017)

GOA LEGISLATURE SECRETARIAT

PORVORIM – GOA

**SEVENTH LEGISLATIVE ASSEMBLY
OF THE STATE OF GOA**

(THIRD SESSION, 2017)

**FIRST REPORT (2017) OF THE
BUSINESS ADVISORY COMMITTEE**

A sitting of the Business Advisory Committee was held on Tuesday the 04th July, 2017 at 2.00 p.m in the Speaker's Committee Room, Assembly Complex, Porvorim - Goa to consider the Business to be transacted during the Third Session, 2017 of the Seventh Legislative Assembly of the State of Goa.

2. The following were present:

COMMITTEE

- (1) Dr. Pramod Sawant Hon'ble Speaker.....Chairman
- (2) Shri Michael Lobo.....Deputy Speaker..... .Member
- (3) Shri Manohar Parrikar.....Chief Minister.....Member
- (4) Shri Ramkrishna Dhavalikar...Minister for PWD..... .Member
- (5) Shri Francis D'souza.....Minst. for Law and Leg Affairs....Member

GOA LEGISLATURE SECRETARIAT

- (1) Shri N.B. Subhedar, Secretary
- (2) Shri H. Noronha, Under Secretary
- (3) Shri Mohan Gaonkar, Section Officer

GOVERNMENT OFFICERS

1. Shri. Dharmendra Sharma, Chief Secretary, Govt. of Goa
2. Shri Daulat Hawaldar , Secretary, Finance.
3. Shri Sudhir Mahajan , Secretary, Law
4. Shri Sharad Marathe, Additional Secy, Law

3. The Committee took up for consideration Memorandum No. 1 of 2017 placed before it (Annexure-I)
 4. The Committee took the following decisions:
 - i) The Motion of Thanks to the Governor's Address shall be taken up on the first two days i.e. Tuesday 18th and Wednesday 19th July, 2017 respectively.
 - ii) The General Discussion on the Budget would be taken up on Thursday 20th and Friday 21st July, 2017 respectively.
 - iii) The Demands for Grants shall be taken up for the next 11 days i.e. from Monday 24th July to Monday 7th August, 2017 including Fridays i.e. Private Members Day.
 - iv) Friday shall be utilized for taking up 'Demands for Grants' after the Private Members' Business have been transacted.
 - v) The Appropriation Bill, 2017 relating to Budget and the Supplementary Demands shall be taken up on Monday 7th August, 2017.
 - vi) The Bills and financial business to be transacted during the Session at **Annexure-I** was approved by the Committee.
 - vii) The time table showing day to day Business order for the Third Session, 2017 as shown at **Annexure - II** was approved by the Committee.
 - viii) The Committee also agreed to introduce, consider and passing any other Bills based on policy decision of the Government may be introduced.
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PORVORIM, GOA
4th JULY, 2017

N.B. SUBHEDAR
SECRETARY

ANNEXURE-I

GOA LEGISLATURE SECRETARIAT

BUSINESS ADVISORY COMMITTEE (2017)

MEMORANDUM NO. 1 OF 2017

Tentative List of Business for the Third Session

(Seventh Legislative Assembly), 2017

The Government has sent a tentative programmed of list of Government Business for the Third Session of the Seventh Legislative Assembly which is as follows:

I. LEGISLATIVE BUSINESS

1. The Goa Agricultural Tenancy (Amendment) Bill, 2017;
2. The Aadhar (Targeted Delivery of Financial and other Subsidies, Benefits and Services) Bill,2017;
3. The Goa Panchayat Raj (Amendment) Bill, 2017;
4. The Goa Protection of Interest of Depositors (In Financial Establishment) (Amendment) Bill, 2017;
5. The Goa Members of Legislative Assembly (Removal of Disqualification) (Amendment) Bill, 2017;
6. The Goa Value Added Tax(Tenth Amendment) Bill, 2017.

II. FINANCIAL BUSINESS

1. Presentation of Supplementary Demands for Grants for the year 2017-18 (First Batch).
2. Introduction, consideration and passing of the Goa Appropriation Bill, 2017 relating to Budget for the year, 2017-2018.
3. Introduction, consideration and passing of the Goa Appropriation Bill, 2017 relating to the Supplementary Demands for Grants 2017-2018(First Batch)

III. OTHER BUSINESS

1. The discussion and voting on the Motion of Thanks to the Governor's Address delivered on the 23rd March, 2017.
2. The Committee may consider allotment of time for the aforesaid business to be transacted during the Third Session, 2017.

**PORVORIM, GOA
4TH JULY 2017.**

**N.B. SUBHEDAR
SECRETARY**

ANNEXURE-II

DAY TO DAY BUSINESS ORDER FOR THE THIRD SESSION, 2017

- Tuesday, 18 July, 2017 - (i) Discussion on Motion of Thanks (*Day 1*) to the Governor's Address
- Wednesday, 19 July, 2017 - (i) Discussion on Motion of Thanks *Day 2(Last Day)* to the Governor's Address
- Thursday, 20 July, 2017 - (i) General Discussion on Budget (*Day 1*)
- Friday, 21 July, 2017 - (i) Private Members' Business
(ii) General Discussion on Budget *Day 2(Last Day)*
- Monday, 24 July, 2017 - (i) Discussion & Voting on Demands(*Day – 1*).
- Tuesday, 25 July, 2017 - (i) Discussion & Voting on Demands (*Day -2*)
- Wednesday, 26 July, 2017 - (i) Discussion & Voting on Demands (*Day -3*)
- Thursday 27 July, 2017 - (i) Discussion & Voting on Demands (*Day -4*)
- Friday, 28 July, 2017 - (i) Private Members' Business
(ii) Discussion & Voting on Demands (*Day -5*)
- Monday, 31 July, 2017 - (i) Discussion & Voting on Demands (*Day – 6*)
- Tuesday, 01 August, 2017 - (i) Discussion & Voting on Demands (*Day 7*)
- Wednesday, 02 August, 2017 - (i) Discussion & Voting on Demands (*Day -8*)
- Thursday , 03 August, 2017 - (i) Discussion & Voting on Demands(*Day -9*)
- Friday, 04 August, 2017 - (i) Private Members' Business
(ii) Discussion & Voting on Demands (*Day -10*)
- Monday, 07 August, 2017 - (i) Discussion & Voting on Demands (*Last Day*)
(ii) Introduction, Consideration and Passing of Goa Appropriation Bill, 2017 (relating to Budget for the year 2017-18

PORVORIM, GOA
4th JULY, 2017

N.B. SUBHEDAR
SECRETARY